

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/ 3983 /2024/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, The Principal Judge,  
Family Court,  
Cachar, Silchar

Dated Guwahati, the 30<sup>th</sup> April, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**  
Ref:- Your letter no. F.C./SIL/2024/420, dated 12.04.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Arpita Kar, Counsellor, Family Court, Cachar, Silchar, has been granted permission to avail HTC for the block period of 2022-2023 (by way of carry forward), to visit her home town at Goalpara from Silchar and return (from Silchar to Guwahati and back by flight and from Guwahati to Goalpara and back by private rented vehicle), along with her minor son, w.e.f. 05.05.2024 to 08.05.2024 (tentatively), by the shortest possible route, as per existing Rules.

Further, Smti. Kar has been granted permission to draw Rs. 15,000/- (Rupees Fifteen Thousand) as advance payment towards her proposed HTC for the block period 2022-2023 (by way of carry forward).

Smti. Kar may be informed accordingly.

Thanking you.

Yours faithfully,

*Self*

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/ 3984-3987 /2024/A.** Dated 30<sup>th</sup> April, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Arpita Kar, Counsellor, Family Court, Cachar, Silchar, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*B*  
25/4/24

**REGISTRAR(VIGILANCE)**

*B*  
25.04.2024